GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 705

TO BE ANSWERED ON THE 26TH JULY, 2023/ SRAVANA 4, 1945 (SAKA)

DRUG SMUGGLING ISSUE

705 SHRI SANJAY RAUT:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of drug consignments seized during the last three years;
- (b) whether it is fact that consumption of drugs is rising in the country;
- (c) if so, the details thereof; and
- (d) what action Government has taken to curb the drug mafia and smugglers in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2021, State/UT-wise seizure of drugs under Narcotics Drugs and Psychotropic Substances (NDPS) Act during 2019-2021 is at Annexure-I.
- (b) & (c) There has been a change in the pattern of substance abuse as reflected in the National Survey on Extent, Pattern and Trends of Substance Use done in 2004, and in the Comprehensive National Survey on Extent and Pattern of Substance Use in India conducted in 2018. However

comparison of these Surveys is not possible since the survey in 2004 was done only on males; whereas the later survey was more comprehensive. Further, the 2004 survey could only project national trends in limited areas of substance abuse, whereas the survey in 2018 provided more comprehensive data with State-wise projections.

SI.	Name of the substance	Prevalence of use w.r.t. survey 2004	Prevalence of use w.r.t. survey 2018
		Age Group 12-60 years	Age Group 10-75 years
1.	Cannabis	3%	2.83%
2.	Opiates/ Opioids	0.7%	2.1%

Source: Ministry of Social Justice & Empowerment.

- (d) The Government of India has taken various steps to curb drugs supply. Some of these steps are detailed below:-
 - (i) The Government has introduced the NCORD mechanism in 2016 to have effective coordination of actions among various Ministries, Departments, Central and States law enforcement agencies dealing with narcotics. The mechanism was restructured in 2019 into a 4 tier structure as detailed under:-

- Apex Level Committee (headed by Union Home Secretary)
- Executive Level Committee (headed by Special Secretary (IS),
 MHA).
- State Level Committee (headed by Chief Secretary of the concerned State).
- District Level Committee (Headed by District Magistrate)

NCORD mechanism has been further strengthened by addition of new members at different levels to make it more effective and comprehensive.

- (ii) A Joint Coordination Committee (JCC) was constituted vide MHA's order dated 19 July, 2019 consisting of Central and State Agencies to monitor investigations in case of large seizure of drugs.
- (iii) Dedicated Anti-Narcotics Task Force (ANTF) headed by ADG/IG level Police Officer has been established in each State/UT.
- (iv) A special Task Force on Dark net and Crypto currency has been constituted to monitor suspicious transactions related to drugs on Darknet.
- (v) To prevent drug trafficking along border areas various border guarding forces like BSF, SSB and Assam Rifles have been

empowered under Narcotics Drugs and Psychotropic Substances (NDPS) Act, 1985 to make interdiction of drugs.

- (vi) To mitigate the problem of drug trafficking through maritime route, the Indian Coast Guard (ICG) has been empowered under the Narcotics Drugs and Psychotropic Substances (NDPS) Act-1985 for making interdiction of narcotic drugs at sea.
- (vii) To prevent Inter-state movement of narcotics drugs across the country by railway network, the Railway Protection Force (RPF) has also been empowered under NDPS Act, 1985 for search, seizure and arrest.
- (viii) Since illicit trafficking of narcotic drugs and its abuse is a transnational problem, Govt. of India has entered into bilateral agreements
 with 27 countries, Memorandum of Understanding (MoU) with 16
 countries and 02 Agreements on Security Cooperation for preventing
 illicit trafficking in narcotic drugs, psychotropic substances and
 precursor chemicals.

(ix) The Government has approved creation of 4 new Regional Offices of NCB at Amritsar, Guwahati, Chennai and Ahmedabad and 05 new Zonal Offices of NCB at Gorakhpur, New Jalpaiguri, Agartala, Pasighat/Lower Siyang & Raipur with up-gradation of 12 Sub-Zonal offices to Zonal Offices of NCB at Dehradun, Amritsar, Srinagar, Jaipur, Ranchi, Bhubaneswar, Imphal, Goa, Bhopal, Cochin, Visakhapatnam, Hyderabad. Further, 425 new posts have also been created in NCB to strengthen the organizational structure.

SL	State/UT	Opium Based Drugs	Canabis Based Drugs	Cocaine	Psychotropic Substances	Medi	cinal Prepara	ations	Drug Precursor - Acetic Anhydride	o	s	
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	4	66665.529	0	0	0	160	0	0	0	0	0
2	Arunachal Pradesh	57.314	1936.052	0	0	0	0	0	0	0.384	0	0
3	Assam	1767.304	11542.108	0	50.547	3864.504	1604127	7377.658	0	128.081	0	0
4	Bihar	166.342	4957.769	0	0	0	4910	675.26	0	0.65	0	0
5	Chhattisgarh	16	19936.275	0	0	0	85355	794.7	0	0.95	724	513.8
6	Goa	0.066	76.513	1.953	1.082	0	0	0	0	5.601	2	0
7	Gujarat	2830.614	12089.747	0.436	1.578	0.12	4200	0	0	0.994	0	0
8	Haryana	10653.531	5721.889	0	0	1.858	891996	36479.2	0	428.95	135	0
9	Himachal Pradesh	1333.18	348.791	0	0	0.082	137358	970	61.8	20	63028	0
10	Jharkhand	2135.225	1915.39	0.12	0	0	3834	455.816	0	22.6	0	0
11	Karnataka	11.905	7787.095	0.792	0.64	0.215	1704	5	0	0.071	1	0
12	Kerala	2.081	2510.934	0	0.135	12.12	4745	0	0	23.205	916	0
13	Madhya Pradesh	34638.136	11840.14	0	0.118	11946.879	40692	4260.01	0	2438.855	147	0
14	Maharashtra	4145.483	13412.353	25.318	1931.143	56.978	1490	4191.712	0	1051.442	1730	0
15	Manipur\$	2839.755	168.151	0	42892.601	0	393309	48.324	0	241.68	0	0
16	Meghalaya	50.527	1229.145	0	2.311	0	36	79	0	0	0	0
17	Mizoram	8.768	144.193	0	364.228	474	0	0	0	0	0	0
18	Nagaland	8.317	1723.954	0	0	0	260849	1.134	0	0	0	0
19	Odisha	0.445	61993.39	0	0	0	0	1112.2	0	0	0	0
20	Punjab	42253.035	1879.547	0.851	0.1	22.891	10212624	1526.7	0.118	82.528	2077	0.016
21	Rajasthan	110707.255	8846.702	0	0.099	191121.514	1509933	206.2	0	56.858	514	0
22	Sikkim	16.798	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	0.58	28750.36	0.151	6.291	0	420	0	0	0.12	0	0
24	Telangana	5.025	13256.481	0.371	0.644	0.004	264	0	0	15.568	0	0
25	Tripura	5.479	15853.47	0	0	0	2156754	858528.82	0	0	0	0
26	Uttar Pradesh	1795.285	105642.518	0.649	157.912	45620.747	1355323	1462	0	118980.208	50	10790387.82
27	Uttarakhand	432.457	1639.098	1.55	0	0	52149	94	0	0	0	0
28	West Bengal	1338.751	34468.465	22	105.918	152.648	400084	20958.935	0	747.078	663	357.4
	TOTAL STATE(S)	217223.658	436336.059	54.191	45515.347	253274.56	19122316	939226.669	61.918	124245.823	69987	10791259.04

	TOTAL (ALL INDIA)	244309.825	443978.908	54.982	45552.84	253274.563	20779435	944440.569	61.918	124413.037	69987	10791259.04
	TOTAL UT(S)	27086.167	7642.849	0.791	37.493	0.003	1657119	5213.9	0	167.214	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0.466	0	0	0	0	0	0	0	0	0
34	Ladakh		-	-	-	-	-	-	-			
33	Jammu & Kashmir*	24678.006	1672.165	0	0	0.003	164428	2133.3	0	167.214	0	0
32	Delhi	2361.535	5496.118	0.791	37.493	0	1465832	3000	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	46.606	352.121	0	0	0	15098	2.4	0	0	0	0
29	A&N Islands	0.02	121.979	0	0	0	11761	78.2	0	0	0	0

Source: Crime in India

Note: '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2019

*' Data of erstwhile Jammu & Kashmir State including

Ladakh for 2019

\$ Revised data for 2019 has been furnished by Manipur in 2023. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for the State for the year 2019

SL	State/UT	Opium Based Drugs	Canabis Based Drugs	Cocaine	Psychotropic Substances				Drug Precursor - Acetic Anhydride	rsor etic dride		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	106042.775	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	91.981	3940.206	0	0	0	0	0	0	0.353	0	0
3	Assam	40.069	9183.469	1.343	0.333	0.65	1090217	8554.8	0	30.298	48249	0
4	Bihar	2118.073	10191.823	0	0	848.16	333	5933.7	0	4.175	0	0
5	Chhattisgarh	0.882	27029.527	13.73	2541.2	157.665	64802	988.31	0	0.48	31643	0
6	Goa	0.041	147.82	0.321	0.978	0	0	0	0	0.382	0	0
7	Gujarat	4595.481	7128.368	0	1395.836	92.03	32590	894.325	0	1.499	440	0
8	Haryana	12942.776	9523.579	0.001	0	53.882	1666724	2197.8	0	2175.364	187	0
9	Himachal Pradesh	3360.789	385.147	0.004	0.001	0.077	139501	14	0	153.761	3071046	0
10	Jharkhand	6622.982	2159.601	48	0	0	4217	345.23	0	0.062	665	0
11	Karnataka	7.932	21642.303	2.117	3.803	61.691	8952	0	0	11.947	3294	1.61
12	Kerala	0.014	3030.024	0	2.042	3.358	1392	2.1	0	25.021	52	0
13	Madhya Pradesh	17939.441	24670.896	0	0.016	1191.728	279540	13611.3	0	14282.471	220	0
14	Maharashtra	37.764	24708.241	426.021	11.355	3536.53	66001	519.1	0	112.393	26	0
15	Manipur\$	531.22	111.785	0	131.787	123.662	1117388	5792.52	0	457.309	0	115.5
16	Meghalaya	27.529	941.058	0	21.229	0	4234	2	0	0	0	0
17	Mizoram	24.082	57.926	0	535.727	0	470	13.28	0	0	0	0
18	Nagaland	3.496	782.5	0	0	5.68	179373	76.6	0	0	0	0
19	Odisha	5.767	81841.234	0	0	0	0	0	0	0	0	0
20	Punjab	36271.862	977.227	0.01	0.03	18.697	44649599	4507.19	0	96.85	259	10
21	Rajasthan	131016.465	14347.187	0.021	44.282	647.612	3255820	64.82	0	2546.679	29818	0
22	Sikkim\$	0.132	0	0	0	0	0	0	0	0.453	0	0
23	Tamil Nadu	3.947	298678.461	0.377	100.546	0	5554	0	0	1.963	0	0
24	Telangana	0.454	19616.538	0.016	0.24	0.014	509	0	0	91.029	0	150
25	Tripura	2.085	14005.06	0	0	0	539241	10436.62	0	0	0	0
26	Uttar Pradesh	2819.549	141614.634	0.012	2.653	74530.692	1401053	3965	0	108453.022	9	961931.2
27	Uttarakhand	569.599	1263.537	0	0	0	450215	24	0	15.19	0	0
28	West Bengal	253.208	23852.025	0	0.98	839.356	363396	38099.332	17.5	546.733	0	2527.8
	TOTAL STATE(S)	219287.62	847872.951	491.973	4793.038	82111.484	55321121	96042.027	17.5	129007.434	3185908	964736.1

29	A&N Islands	0	92.845	0	66.39	0	921	0	0	0	0	0
30	Chandigarh	14.402	81.438	0.001	0	0	5501	5.78	0.112	0	0	0
31	D&N Haveli and Daman & Diu	0	7.36	0	0	0	0	0	0	0	0	0
32	Delhi	810.363	4420.413	1.035	251.373	0.028	123220	2558	0	0.035	0	0
33	Jammu & Kashmir	26111.483	1001.316	0	247	0	618358	40890.11	0	1.554	3	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0.936	0	0	0	0	0	0	0	0	0
36	Puducherry	0	77.155	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	26936.248	5681.463	1.036	564.763	0.028	748000	43453.89	0.112	1.589	3	0
	TOTAL (ALL INDIA)	246223.868	853554.414	493.009	5357.801	82111.512	56069121	139495.917	17.612	129009.023	3185911	964736.1

Source: Crime in India

\$ Revised data for 2020 has been furnished by Sikkim & Manipur in 2023. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for these States for the year 2020

SL	State/UT	Opium Based Drugs	Canabis Based Drugs	Cocaine	Psychotropic Substances	Med	icinal Prepar	ations	Drug Precursor - Acetic Anhydride	Ot	Other Drugs (7)		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.	
1	Andhra Pradesh	0	191712.562	0.005	0	0	58	0	0	0.007	0	0	
2	Arunachal Pradesh	857.457	2627.046	0	0	0	0	0	0	44.441	0	0	
3	Assam	2638.83	14426.127	0.361	6	84.686	3236742	496987.615	0	0.699	1068358	0	
4	Bihar	973.672	27459.993	2149.9	0	4797.904	60769	4825.33	0	73	0	0	
5	Chhattisgarh	2.2	27874.99	0.979	0	6.8	359714	487.93	0	0	0	0	
6	Goa	0.009	136.338	0.082	0.096	0	0	0	0	0.186	0	0	
7	Gujarat	3519.595	16602.477	34.129	998.797	0.163	8622	88.3	0	151.876	0	4	
8	Haryana	8148.035	12307.425	0	0	52.07	1035257	612.1	0	806.076	2200	83	
9	Himachal Pradesh	1958.977	1411.248	0	0.108	971.176	3082180	82	0	113.642	2586405	0	
10	Jharkhand	16158.318	4641.076	0	0	0.34	2320	951.4	0	0	0	0	
11	Karnataka	45.699	8088.27	1.252	21.025	321.61	14206	6.26	0	2.107	0	0	
12	Kerala	0.164	4026.664	0	3.613	0.198	825	0	0	0.254	80	0	
13	Madhya Pradesh	37236.086	26928.525	0	0.1	13.5	44845	6900.6	0	3909.789	110	0	
14	Maharashtra	232.474	27424.951	12.083	6.062	0.02	189	46.54	0	310.417	1	0	
15	Manipur\$	11259.222	826.599	0	176.782	27624.359	1192913	2031.909	0	121.341	0	76.5	
16	Meghalaya	32.879	933.338	0	20.67	0	19342	28.86	0	0	0	0	
17	Mizoram	15.878	26.962	0	172.166	0	35	2.7	0	0	0	0	
18	Nagaland	15.712	2171.156	0	0.8	0	149557	92.9	0	0	0	0	
19	Odisha	5.645	169427.09	0	0	0	790	0	0	3.155	0	0	
20	Punjab	35911.914	2781.429	5.869	0.4	3.916	17772534	4800.729	0	79.642	141	0	
21	Rajasthan	124018.954	11201.448	0.155	0.042	175.054	13279018	39.3	0	7439.228	166771	0	
22	Sikkim	0.097	0.641	0	0	0	58541	1204.092	0	0	0	0	
23	Tamil Nadu	21.266	20324.089	0.045	4.156	0	10098	0	0	5.15	0	0	
24	Telangana	401.588	38573.781	0.218	0.011	0	141	0	0	385.174	79	28.67	
25	Tripura	3.966	39793.402	0	0	0	212801	24975.56	0	0	0	0	
26	Uttar Pradesh	2575.744	103028.541	0	2.555	17246.156	3265045	56406.5	0	3804.399	28	211503	
27	Uttarakhand	139.106	1880.145	0.005	0	0	147672	0	0	0.203	0	0	
28	West Bengal	1466.476	27851.65	4.626	2.09	1.935	391840	77471.912	0	87.235	9938	1801.2	
	TOTAL STATE(S)	247639.963	784487.963	2209.71	1415.473	51299.887	44346054	678042.537	0	17338.021	3834111	213496.37	

	TOTAL (ALL INDIA)	268671.105	796080.805	2220.49	1457.439	51299.887	44578576	682129.967	0	17415.976	3834111	213496.37
	TOTAL UT(S)	21031.142	11592.842	10.781	41.966	0	232522	4087.43	0	77.955	0	0
36	Puducherry	0	87.676	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	2.159	0	0	0	0	0	0	0	0	0
34	Ladakh	400.1	2.978	0	0	0	0	0	0	0	0	0
33	Jammu & Kashmir	19930.958	2066.401	0.018	8.65	0	171954	4069.23	0	76.387	0	0
32	Delhi	683.595	9234.942	0.413	0.78	0	42278	0	0	1.568	0	0
31	D&N Haveli and Daman & Diu	0	14.57	0	0	0	0	0	0	0	0	0
30	Chandigarh	16.489	154.268	10.35	0	0	18290	18.2	0	0	0	0
29	A&N Islands	0	29.848	0	32.536	0	0	0	0	0	0	0

Source: Crime in India

\$ Revised data for 2021 has been furnished by Manipur in 2023. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for the State for the year 2021